

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(IBC)/20/KOB/2024
SECTION	SEC. 9 IBC R/W RULE 6 AAA
NAME OF PARTIES	VALIANTCINQUE PRIVATE LIMITED V/S ROADE LABS PRIVATE LIMITED
PETITIONERS ADVOCATE/ PROFESSIONAL	LAKSHMI NARAYANA PANDA
RESPONDENTS ADVOCATE/ PROFESSIONAL	M/S EV NAYANAR ASSOCIATES.

22nd JULY 2024

ORDER

CP(IBC)/20/KOB/2024

Learned Counsel, Mr. Lakshmi Narayana Panda appears on behalf of the Petitioner through virtual mode and submits that he has complied with the last order passed by the Tribunal and filed his rejoinder. However, the same is stated to be lying in defect with the Registry. Counsel for the Petitioner is directed to make necessary endeavour to place the defect-free rejoinder on record within a period of 7 days. Copy of the same be served on the other side.

Learned Counsel, Mr. A C Venugopal appears physically on behalf of the Respondent.

List this matter on **31.07.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**